

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 81(ND)2017
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

NAME OF THE COMPANY: Mr. Trilok Chawla V/s. M/s. Sunlight Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): Mr. Arjun Singh, Advocate

For Respondent (s): Mr. Ajay Garg, Advocate for R-1, 2, 3, 5 & 6

Order

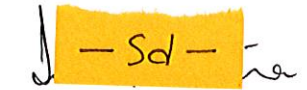
Respondent no. 1,2, 3, 5 & 6 have put in appearance in court through Mr. Ajay Garg, Advocate. He prays for some time to file his reply. Reply be filed within 3 weeks with an advance copy to the opposite counsel.

Be listed for final arguments on 10 November 2017.


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[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


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[INA MALHOTRA]
MEMBER [J]